

Date / Office Report

Orders

OA- 613/98

23.3.98

Present: sh. o. p. sood, Id,
Counsel for the
applicant.

OA has been disposed
of by a D.B. of Hon'ble
the chairman & Hon'ble
sh. R.K. Ahuja. M(A), on
23.3.98.

B.O.
with
copy

Central Administrative Tribunal
Principal Bench

O.A.No.613/98

Hon'ble Mr. Justice K.M.Agarwal, Chairman
Hon'ble Shri R.K.Ahooja, Member(A)

New Delhi, this the 23rd day of March, 1998

Smt. Neelam Saxena
w/o Shri Navdeep Saxena
G-148, Neeroji Nagar
New Delhi.
(By Shri O.P.Sood, Advocate)

Applicant

Vs.

1. Govt. of N.C.T.Delhi
Through Secretary (Medical)
5, Shyam Nath Marg
Delhi.
2. Jt. Secretary Cum P.H.C.
1, J.L.Nehru Marg
New Delhi - 110 002.
3. Maulana Azad Medical College
through Dean
Bahadur Shah Jafar Marg
Delhi.

Respondents

O R D E R (Oral)

Hon'ble Mr. Justice K.M.Agarwal, Chairman

Heard the learned counsel. He says that being deprived of consideration for promotion, the applicant made a representation dated 03.02.1998 before the respondents which has not so far been decided and accordingly, he prays that this OA may be disposed of by directing the respondents to decide the said representation of the applicant. Accordingly, this OA is hereby disposed of by directing the respondents to dispose of the applicant's representation dated 03.02.1998 within a period of two months from the date of receipt of a copy of this order.

Km
(K.M.Agarwal)
Chairman
R.Ahooja
(R.K.Ahooja)
Member(A)

/roo/